Annexure-8
Name of the corporate debtor: Aditya Chemtec Private Limited; Date of commencement of CIRP:28/03/2023; List of creditors as on:18/04/2023

List of operational creditors (Other than Workmen and Employees and Government Dues)

	Name of creditor	Identification No.	Details of claim received		Details of claim admitted							Amount of any mutual	Amount of		
Sl. No.			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC	contingent	dues, that may be set- off	claim not	Amount of claim under verification	Remarks, if any
															Since Suspended Directors of CD are not traceable claims have
1	Gulshan Chemicals Private Limited	U24231DL1985PTC020270	08-04-2023	12,79,224.00	7,99,515.00	Goods	NIL	NIL	to be verified	0	0	NA	4,79,709.00	7,99,515.00	been admitted on provisional basis
															Since Suspended Directors of CD are not traceable claims have
2	Roquette India Private Limited	U15326MH2010PTC310407	10-04-2023	1,59,83,999.00	87,43,325.00	Goods	NIL	NIL	to be verified	0	0	NA	72,40,674.00	87,43,325.00	been admitted on provisional basis
	Laxmi Agro Industrial Consultants														Since Suspended Directors of CD are not traceable claims have
3	And Exporters Limited	U74899DL1977PLC052018	10-04-2023	15,34,388.29	7,78,368.00	Goods	NIL	NIL	to be verified	0	0	NA	7,56,020.29	7,78,368.00	been admitted on provisional basis
	Total			1,87,97,611.29	1,03,21,208.00		-	-		-	-	-	84,76,403.29	1,03,21,208.00	

